

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 4120 of 2014

With

W.P.(S) No. 4123 of 2014

With

W.P.(S) No. 4124 of 2014

With

W.P.(S) No. 4127 of 2014

With

W.P.(S) No. 4132 of 2014

With

W.P.(S) No. 4134 of 2014

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

10/Dated: 9th July, 2020

Heard learned counsel for the parties through V.C.

As prayed, for put up these cases on 11th August,
2020.

Amardeep/

(Deepak Roshan, J.)